



2026:AHJ:14980

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 5070 of 2025

Prabhu

.....Petitioner(s)

Versus

State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Anand Kumar Pandey, Dheeraj Yadav
Counsel for Respondent(s)	:	C.S.C.

Court No. - 54

HON'BLE DINESH PATHAK, J.

1. After due deliberations at length, learned counsel for the petitioner prays for to dismiss the instant writ petition as withdrawn, at this stage, with liberty to file fresh petition with better particulars and details of the case.
2. There is no oppose to the aforesaid prayer.
3. As such, instant writ petition is **dismissed as withdrawn with liberty as prayed for.**

(Dinesh Pathak,J.)

January 21, 2026
VR